NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 149/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Ravi Arya & Ors

V/s

Arya Iron and Steel Co.Pvt.Ltd & Ors

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

53 Adv.

Sharan

Tagtian apu

Rishika

Horibh

& Apurva

Asiti Bhansali ilb Bhannuha & Partners for Respondent Nos2-6

A. Bhaneali

Arrind Trafligal. Cifor R.7-9

Advocat

An

ORDER

ORDER

CP No. 149/241-242/NCLT/MB/MAH/2017

At the request of the Petitioner, list this matter on **10.10.2017** 'high on board' after IB matters.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)